

want Tibet to come entirely under the USSR and China, because I was in Tibet, I was travelling in China, I was helped by Soviet Russia and by China to go to Tibet, I know what they are thinking; I know their psychology. So, I beg you to consider this Tibetan question from the standpoint that it is a war move between U.S. and USSR.

Mr. Speaker: How long ago was the hon. Member there?

Raja Mahendra Pratap: I was staying in Peking and Nanking and travelling all over China, and I took one year to go from Peking to Tibet and back. I went by the northern route and came back by the southern route to China. I specially studied it because Soviet Russia and China helped me. I may tell you one thing more. In 1925 Soviet Russia and China were rivals in connection with Tibet.

Mr. Speaker: The House is satisfied with what he has already said.

Dr. Sushila Nayar (Jhansi): I want to ask the hon. Prime Minister if these 10,000 refugees that have come from Tibet are all well-to-do feudal lords, or are they the common people of Tibet.

Shri Jawaharlal Nehru: I cannot give any description of all of them. They have not reached, they are on the way, but it is hardly likely that Tibet will produce 10,000 lords.

Shri P. S. Danita rose—  
 \*\*\*                      \*\*\*                      \*\*\*

15<sup>00</sup> hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
 FORTY-FIFTH REPORT

Sardar A. S. Saigal (Janjgir): I beg to move:

"That this House agrees with the Forty-fifth Report of the Committee on Private Members' Bills

and Resolutions presented to the House on the 5th May, 1959."

Mr. Speaker: The question is:

"That this House agrees with the Forty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th May, 1959."

The motion was adopted.

15<sup>00</sup>½ hrs.

RESOLUTION RE: INCLUSION OF ENGLISH IN THE EIGHTH SCHEDULE OF THE CONSTITUTION.

Sardar A. S. Saigal (Janjgir): I beg to move:

"That the time allotted by the Houses on the 24th April, 1959 (Vide Forty-third Report of the Committee on Private Members' Bills and Resolutions) for the discussion of the Resolution regarding inclusion of English in the Eighth Schedule of the Constitution be increased from three hours to four ours."

Shri A. M. Tariq rose—

Shri Braj Raj Singh (Ferozabad): I suggest it may be five hours.

Shri Raghunath Singh (Varanasi): Six hours.

Shri Tangamani (Madurai): We have already taken one hour. If the time is extended, the House will have to sit for three more hours for this.

Mr. Speaker: The time that was originally allotted was three hours. Now the hon. Member wants to increase it by one hour.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): One full non-official day will do for this Resolution, that is, 2½ hours.